

January, 1962. The construction of the staff quarters was started in July, 1962, and is almost completed.

(b) The total cost incurred on the construction of Chancery building is Rs. 11,78,543. The construction of 12 staff quarters is estimated to cost Rs. 5,90,000.

#### Post-war Reconstruction Fund

1356. **Shri A. V. Raghavan:** Will the Minister of Defence be pleased to state:

(a) the amount now available with the various State Post War Reconstruction Fund Committees;

(b) steps proposed to augment the resources of the Fund Committee;

(c) whether there is any proposal to allot any amount from out of the National Defence Fund; and

(d) nature of assistance rendered by the different State Committees during the past five years and the amount involved?

**The Deputy Minister in the Ministry of Defence (Shri D. R. Chavan):**

(a) A statement showing the amounts available in the various State Post-War Reconstruction Fund as on 31st December 1962 is laid on the Table of the House (Placed in the Library. See No. LT-1053/63].

(b) The States have been requested to take suitable steps to augment the funds by:

(i) reducing the expenditure from the corpus of the Fund as far as possible;

(ii) by suitable investments; and

(iii) by obtaining donations from the public.

(c) No, Sir.

(d) The assistance rendered from different State Post-War Services

Reconstruction Funds falls generally into the following categories.

(i) Educational concessions to ex-servicemen and their dependents.

(1) Stipends to school and college students.

(2) Technical and Vocational stipends.

(ii) Maintenance charges for disabled ex-servicemen trainees in Queen Mary's Technical School, Poona.

(iii) Medical aid to ex-servicemen suffering from T.B./leprosy.

(iv) Construction/maintenance of rest houses, including libraries.

(v) Allotment of sewing machines to the widows of ex-servicemen.

(vi) Construction of ex-servicemen wards in T.B. hospitals in the States.

(vii) Grant of loans to Co-operative Societies of ex-servicemen set up for various purposes such as transport, housing, small scale industries etc.

(viii) Financial assistance to disabled ex-servicemen and their families.

The amount spent from each Post-War State Services Reconstruction Fund during the past 5 years on such assistance has been called for from the different States and will be laid on the Table of the House when received.

#### Explosion of Atom Bomb by France

1357. **Shri D. C. Sharma.** Will the Prime Minister be pleased to state:

(a) whether France has exploded an atomic bomb in Sahara; and

(b) if so, the reaction of the Government of India thereto?

**The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru):** (a) France exploded an underground nuclear device at EKKER in the Algerian Sahara on the 18th March, 1963.

(b) Government are opposed to all nuclear weapon tests in any environment by any country at any time. The Prime Minister has already made a statement regarding the recent nuclear test in the Sahara conducted by France in the Lok Sabha on the 25th March, 1963.

#### **Panchayat Industries in Orissa State**

1358. { Shri Ulaka:  
Shri Ramchandra Mallick.

Will the Minister of Planning be pleased to refer to the reply given to Unstarred Question No. 761 on the 16th May, 1962 and state:

(a) whether the proposals received from Orissa Government for establishment of Panchayat Industries in the State have since been examined by the Planning Commission; and

(b) if so, the results thereof?

**The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri C. R. Pattabhi Raman):** (a) and (b). The proposals of Orissa State Government for establishment of Panchayat Samiti Industries have been approved by the Planning Commission for 1962-63 and 1963-64.

#### **Dam at Tikkerapara on Mahanadi**

1359. { Shri Ulaka:  
Shri Ramachandra Mallick:

Will the Minister of Planning be pleased to refer to the reply given to Unstarred Question No. 362 on 2nd May, 1962 and state:

(a) whether the investigations have since been completed and project report received by the Planning Commission for construction of a 29 (A) LSD—3.

Dam at Tikkerapara on Mahanadi (Orissa); and

(b) if so, the result thereof?

**The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri C. R. Pattabhi Raman):** (a) The investigations of Tikkerapara project on Mahanadi have not yet been completed. The Planning Commission has not received a project report of the scheme from the State Government.

(b) Does not arise.

#### **Dakota Aircrash**

1360. **Shri P. C. Borooah:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that an I.A.F. dakota crashed near Jullundur on or about 20th March, 1963;

(b) if so, the number of casualties involved; and

(c) the cause of the accident?

**The Deputy Minister in the Ministry of Defence (Shri D. R. Chavan):** (a) A Vampire aircraft crashed near Jullundur on 20th March, 1963.

(b) One.

(c) In accordance with the rules, a Court of Inquiry has been ordered to investigate the cause of the accident. Full details will be known when proceedings of the Court of Inquiry are finalised.

#### **Miners' Quarters**

1361. **Shri Eswara Reddy:** Will the Minister of Labour and Employment be pleased to state:

(a) at what stage is the proposal to revise upwards the cost per unit of miners' quarters to be constructed in all coalfields by the Coal Mines Welfare Organisation; and

(b) when it is likely to be finalised?

**The Deputy Minister in the Ministry of Labour and Employment (Shri E. K. Malviya):** (a) The Experts